

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL
COMPANY APPEAL (AT)No.171 of 2020**

(Arising out of Order dated 5th May, 2020 passed by the National Company Law Tribunal, Division Bench-I, Chennai in CA/6/2020)

IN THE MATTER OF :

**R.Narayanasamy
55 G, Ramasamy Naidu Nagar,
Vilankurichi Post,
Coimbatore 641 035.**

.....Appellant

Versus

**The Registrar of Companies,
Tamil Nadu
AGT Business Park,
Avinashi Road,
Civil Aerodrome
Post Coimbatore,
Tamil Nadu 641014**

...Respondent

Present:

For Appellant : No appearance

For Respondent: No appearance

ORDER : 4.2.2021

The Office of the Principal Bench, National Company Law Appellate Tribunal, New Delhi, is required to transmit the entire file in Company Appeal (AT) No.171 of 2020 pertaining to Hon'ble Justice Venugopal.M, Member (Judicial) to the Office of the Registry of

Chennai Bench of National Company Law Appellate Tribunal, Chennai. Soon after the receipt of the entire file in Company Appeal (AT) No.171 of 2020, the matter is directed to be listed by the Principal Bench of National Company Law Appellate Tribunal, New Delhi, ofcourse after ascertaining the convenient date.

[Justice Venugopal M]
Member(Judicial)

[Dr.Alok Srivastava]
Member (Technical)